trol these forces of disruption that were working there. He has also added that all the troubles are arising since reorganisation has not taken place in time. In view of these statements which have been made on the floor of the House by the hon. Minister from time to time, is there no scope for introducing President's rule there so that the people of the state can live in security and freedom from fear?

SHRI Y. B. CHAVAN: The hon. Member has tried to re-interpret me in his own way and re-paraphrase whatever I have said. Secondly, he is under the wrong impression that President's rule is the panacea for all ills.

SHRI SURENDRANATH DWI-VEDY: Now that the Home Minister has committed that some elements are in contact with China and are getting arms from them, may I know what has prevented the Government from locating those elements and seizing the arms from them?

SHRI Y. B. CHAVAN: That is exactly what is being done.

SHRI NAMBIAR: May I whether it is not a fact that the Communist Party (Marxist) Assam Unit, has repeatedly stated that those who were, according to the inspired reports of the CBI connected with this matter, had nothing in fact to do with our party now. Some years ago, they severed connections with the party but are now being quoted as members of the Communist Party (Marxists).

SHRI Y. B. CHAVAN: The hon. Member should not have put this question to me. If I make some answers, they may possibly be inconvenient to him. (Interruptions). It is a fact that the Assam unit of the Party had repudiated these things. But the point is that this was done only after the people were found out. These people were in touch with this organisation since last year and they

were receiving training from it. Was the party aware of this or not? If it was, what action was taken? Now it is my turn to ask questions....(Interruptions.)

SHRI NAMBIAR: It has only added to the confusion that he created. Action has been taken.

MR. SPEAKER: You have said something; he has replied. That is all. This is not a debate. I cannot allow these things now; Hon. Members may take some other opportunity.

Techno-Economic Survey of NEFA

*929. SHRI SHIVA CHANDRA JHA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that nationa! Council of Applied Economic Research has submitted to Government a techno-economic survey of N.E.F.A. for its economic development;
 - (b) if so, the details thereof; and
- (c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) Yes, Sir.

- (b) A copy of the report has been placed in the Parliament Library.
- (c) The report is under examination.

श्री शिवचात्र झा: श्रध्यक्ष महोदय, मैं मंत्री महोदय से जानना चाहता हूं क्या यह बात सही नहीं हैं कि प्रिप्रेगी, जमाने में जो इनर लाइन रैंग्लेशंस की व्यवस्था भी वह प्रव भी जारी है जिससे नेफा के प्रार्थिक श्रीर ग्राम विकास में ६क बट भा ति है ग्रीर क्या सर्वे ने यह सुझाव नहीं विया है कि यह इनर लाइन रैंगुलेशन का जी प्रवन्त्र है उस को जल्दी खत्म किया जाय, तो क्या भारत

सरकार उस इनर लाइन रेग्लेशंस की खत्म करने जा रही है, यदि हाँ, तो कब तक भीर यदि नहीं तो क्यों नहीं भीर यदि खत्म करने जा रही है तो क्या उससे नेफा के दिन ग्राफ कल्चर ग्रादि पर धक्का नहीं लगेगा ?

भी विद्यापरण शुक्ल : यह जो इनर लाइन का प्रतिबन्ध वहाँ पर लगाया हम्रा है माननीय सदस्यों को मालुम है कि सूरक्षा के कारण इस तरीके का प्रतिबन्ध लगाया हम्रा है। नेफा के जहाँ तक म्राधिक विकास का मंबंध है उस के लिए हर तरह का प्रयत्न किया जा रहा है ग्रीर यह जो रियोर्ट उन्होंने दी है वह केवल आर्थिक विकास ने मंबंधित है। उस में सिक्योरिटी भीर दूसरे प्रश्नों के उत्पर जहाँ तक मझे मालम है उन्होंने कुछ नहीं कहा है।

दूसरी बात जो माननीय सदस्य ने कही कि वहां का जो कल्चर है उसके ऊपर इसका ग्रसर पडता है या तो उसके बारे में मुझे यह कहना है कि वहाँ टाइबल लोग रहते हैं उनके विकास के लिए भावश्यक है कि इस तरीके का कुछ प्रबंतिध रहे जिससे कि वहाँ की जो टाइबल लाइफ है उसमें एक दम से कोई अचानक इस तरीके से फर्कन ग्राये या कोई इस तरीके का चेंज न हो और उससे उनके विकास में अन्तर पड़े। यह सब बारें सोच कर ही उन्होंने यह सब सिफारिशें की हैं।

श्री शिवचन्त्र मा: टैननो-एकोनाभिक सर्वे आपफ नेफा की जो यह रिपोर्ट है उसके पेज 151 में कहते हैं:

"In a manpower hungry economy, a bar to immigration only economic results in stunted growth. A discriminating policy has to be adopted and hence a relaxation of inner line regulations is suggested. Simultaneously, measures to protect the tribal

interest in a fast changing situation have also been suggested. A gradual process of integration should be encouraged."

उन्होंने केवल इनर लाइन रेगलेशन्स के लिए सुझाया है। उसी के साथ साथ उन्होंन तेजी के साथ. बदलती परिस्थिति में ट्राइबल इंटरैस्ट को भी प्रोटेक्ट करने के लिए सुझाव दिये हैं तो ऐसा तो नहीं है कि स्राप इनर लाइन रैंग्लेशंम को खत्म करके उनके पैट्र ग्राफ कल्चर को खत्म करना चाहते हैं?

श्री विद्याचरण शुक्ल: मैं ने शुक्ष में ही इसके बारे में कहा कि जहाँ तक मझी माल्म है इस तरह की बात नहीं है। जहाँ तक उनके तकनीकी ग्रीरग्राधिक विकास का संबंध है जितना भी संभव हो सकता है उस क्षेत्र में विकास करने का प्रयत्न किया जायगा ।

श्री शिवचन्द्र सा: क्यायह बात सही नहीं है कि यहाँ से जो चावल नेफा जाता है वह भ्राम जनता के बीच नहीं पहुंच पाता है श्रौर जो श्रापका सिंगिल लाइन एडमिनिस्ट्रेशन है वह लोग खा जाते हैं, हड़प कर जाते हैं ? उनकी मन्न की समस्या म्राखिर हल कैसे होगी और इस सर्वे ने कैसा हल ब्रापके सामने रक्खा है श्रीर उसमें लैण्ड श्रोनरशिप के मृतालिक क्या परिवर्तन लाने का सुझाव उन्होंने दिया है ?

भी विद्याचरण शुक्ल : जैसा मैं ने कहा हम लोग इसकी जांच कर रहे हैं कि इस रिपोर्ट के अन्तर्गत क्या क्या कार्रवाई करनी चाहिये। माननीय सदस्य चावल वगैरह की जो बात कर रहे हैं, उसके संबंध में जहां तक मुझे मालूम है इस प्रकार की कोई शिकायत हमारे पास नहीं ब्राई है कि वहां के ब्रधिकारी चावल खा जाते हैं भीर स्थानीय लोगों को वहः नहीं मिलता । यदि ऐसी शिकायतें पाई, तो हम उसकी जांच करेंगे।

भी शिवचन्त्र झा: रिपोर्ट में स्पष्ट रूप से लिखा है कि वह खा जाते हैं। इस लिये उसने सिंगल लाइन ऐडमिनिस्ट्रेशन खत्म करने का सुझाव दिया है...

MR. SPEAKER: He may be right and the Minister may be wrong. But, unfortunately, it cannot be helped. In the question hour we cannot have a controversy.

SHRI BEDABRATA BARUA: The policy of isolation has not worked well in Nagaland and certainly it may not work well in NEFA either and the Chinese aggression has also exposed certain of our weaknesses. In view of all this, may I ask what the Government proposes to do in regard to the very unsatisfactory communication facilities in NEFA even now as between different areas as one of the first essentials for the implementation of economic development p'ans is communication?

SHRI VIDYA CHARAN SHUKLA: As I said earlier, the core of the problem in NEFA is to transform the existing pattern of tribal society without any sudden radical change so that the entire pattern of life is changed. So, when we want to have economic development in that area, we do not want it in a sudden radical manner whereby the tribal people are completely upset which will in turn again create trouble for all concerned.

श्री श्रो० प्र० त्यागी : यह समाचार कहां पक मत्य है कि नेफा में भी कुछ बाइनीज एजेंट चुसे हुए हैं और वह वहां की जनता में इस प्रकार का विद्रोह उत्पन्न कर रहे हैं श्रीर नागालैण्ड की भांति वहां भी श्रहोम स्वतन्त्र राज्य की स्थापना का नारा लगाया गया है।

MR. SPEAKER: This question is about economic development.

श्री श्रो० प्र० स्थागी: मैं जानना चाहता हूं कि वहां के श्राधिक विकास के लिये वहां की जनसंख्या को देखते हुए क्या सरकार के सामने कोई इस प्रकार की स्कीम है कि वहां पर हमारे रिटायडं मिलिटरीमेंन को बसाया जाय ताकि वहां की समस्या सुरक्षा श्रीर श्राधिक दोनों दृष्टियों से हल हो सके?

श्री विद्याचरण गुक्ल : भ्रभी तो हम लोग इस प्रश्न का जवाब म्राधिक दृष्टि स दे रहे हैं। यदि माननीय सदस्य सुरक्षा की दृष्टि से उत्तर चंहते हैं तो वह मलग से प्रश्न पूछे। तब मैं उसका भी उत्तर दूंगा।

Education and Training of Picked Students for Central Jobs

*930. SHRI MURASOLI MARAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn to a news-item appearing in the "Hindu" of the 4th March, 1968 about the "plan to educate picked students for Central Jobs" and to train them to acquire a certain level of competence in English and Hindi; and
- (b) if so, the details of the proposed plan?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) Yes, Sir.

(b) The Home Ministry has recently received a copy of a memorandum prepared by Shri R. A. Gopalaswami suggesting structural changes in recruitment methods to Union Services. The suggestions envisage a revision of the existing systems of direct recruitment to the Central Government Services. Under the scheme suggested in the memorandum, all students who will be eventually fit for employment in Central Services should be identified and selected, up to the number estimated as required, immediately after completion of the